

MR. SPEAKER: I have heard enough, I am not going to hear any more. (*Interruptions*)**

MR. SPEAKER: Don't record anything. Papers to be laid on the Table.

12.28 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF NATIONAL LABOUR INSTITUTE FOR 1976-77 AND A STATEMENT RE. DELAY IN LAYING REPORT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Labour Institute, New Delhi, for the year 1976-77 along with the Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for (i) delay in laying the above document and (ii) non-inclusion of a review thereon. [*Placed in Library. See No. LT-2543/78.*]

CONTRACT LABOUR (REGULATION AND ABOLITION) CENTRAL (AMENDMENT) RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARAN(† SAI): I beg to lay on the Table a copy of the Contract Labour (Regulation and Abolition) Central (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 948 in Gazette of India dated the 22nd July, 1978, under sub-section (3) of section 35 of the Contract Labour (Regulation and Abolition) Act, 1970. [*Placed in Library. See No. LT-2544/78.*]

EMPLOYEES' DEPOSIT-LINKED INSURANCE (SECOND AMENDMENT) SCHEME, 1978

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table a copy of the Employees' Deposit-linked Insurance (Second Amendment) Scheme, 1978 (Hindi and English versions) published in Notification No. G.S.R. 969 in Gazette of India dated the 29th July, 1978, under sub-section (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952. [*Placed in Library. See No. LT-2545/78.*]

12.28½ hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Taxation Laws (Amendment) Bill, 1978, which was passed by the Lok Sabha at its sitting held on the 25th July, 1978, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.29 hrs.

BUSINESS ADVISORY COMMITTEE TWENTY-FIRST REPORT

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to present the Twenty-first Report of the Business Advisory Committee.

**Not recorded.